

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: LAKSHMI ENERGY AND FOODS LIMITED Date of Commencement of Liquidation: 26-07-2021; List of Stakeholders as on Date: 09-10-2021; Name of IP: Mr. Kuldip Kumar Bassi; Process Number: 1; Last 5 digit of registration number: 10524

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	22071122080	4	21981691882		89430198		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	4	6859723	4	6859723				Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	50091782478	5	34728625467		15363157011		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	525072.35	1	44000		481072.35		Annexure 9
Total		16	72170289353.35	14	56717221072		15453068281.35		